NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 16.11.2019 <u>NOTICE</u>

Take notice that the following matter Adjourned on 11.11.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of	Next Date of
			Hearing	Hearing
1.	Comp. App (AT) No.	Archer Power System Pvt. Ltd.	11.11.2019	06.12.2019
	213 of 2017	Vs.		
		Cascade Energy Pvt. Ltd. & 4		
		Ors.		
		With		
2.	Comp. App. (AT) No.	Archer Power System Pvt. Ltd.	11.11.2019	06.12.2019
	296 of 2017	Vs.		
		Cascade Energy Pvt. Ors.		
3.	Competition Appeal	ITC Ltd.	11.11.2019	12.12.2019
	(AT) No. 11 of 2018	Vs.		
		Competition Commission of India		
4.	Competition Appeal	Vinod Kumar Gupta	11.11.2019	19.12.2019
	(AT) No. 13 of 2017	Vs.		
		Competition Commission of		
		India& Anr.		

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By Order

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